

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **01.05.2024** THROUGH VIDEO CONFERENCING

---

**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

---

**APPLICATION NUMBER** :  
**PETITION NUMBER** : TCP/87/2016  
**NAME OF THE PETITIONER(S)** : K.P.S Manoharan & 1 Ors  
**NAME OF THE RESPONDENTS** : Selvaraaj Tex Private Ltd & 3 Ors  
**UNDER SECTION** : Sec 397/398 of CA 1956

---

**ORDER**

Present: Shri. K.P.S. Muniswaran, Petitioner No. 3 in person and for other Petitioners.

Ld. Counsel Ms. G. Annapoorani for Respondents No.2 & 3.

Ld. Counsel Shri. N. Somasundar for the Respondent No.4.

Pleadings are complete.

Arguments already advanced.

Written synopsis also filed.

List the petition for clarifications if any on **31.05.2024**.

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

MG

**Sd/-**

**(SANJIV JAIN)**  
MEMBER (JUDICIAL)